

DIVISION BENCH

O-120

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/276(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	SHRI KAMAL LUTHRA Vs. SOHAN MINERALS AND MINING COMPANY PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|--------------------------------|----------------------------|
| 1. | Mr. Jishnu Chowdhury, Advocate |] For Operational Creditor |
| 2. | Mr. Gautam Bajaj, Advocate |] |
| 3. | Mr. Ritoban Sarkar, Advocate |] |
| 4. | Ms. Afsheen Irani, Advocate |] |
| 5. | Ms. Madhuj Barman, Advocate |] |
| 1. | Mr. Rohit Das, Advocate |] For Corporate Debtor |
| 2. | Mr. Kishwar Rahman, Advocate |] |

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete in the matter. No documents are available in the e-filing portal. Both sides are directed to complete e-filing process.
3. List this matter on 03/09/2021.

(Harish Chander Suri)
Member (Technical)
HB

(Rajasekhar V.K.)
Member (Judicial)